

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 23.05.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1522/2022 in Company Petition IB/206/2022
NAME OF THE COMPANY	Nagarjuna Fertilizers and Chemicals Ltd
NAME OF THE PETITIONER(S)	Universal Industries
NAME OF THE RESPONDENT(S)	Nagarjuna Fertilizers and Chemicals Ltd
UNDER SECTION	9 of IBC

ORDER

At request of the Counsel for the Respondent for filing counters, post on 23.06.2023, as a last chance.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)